

# CALL FOR PAPERS

JOURNAL OF
INTERNATIONAL
LAW & POLICY

**VOLUME III** 

NLIU-CRIL is pleased to invite original and unpublished manuscripts for publication in its annual journal, CRIL Journal of International Law and Policy. This edition of the annual journal seeks to secure collaboration between students, research scholars, and professionals interested in international law, from across the world

# **ABOUT NLIU**

The National Law Institute
University is a premier law
school, and a centre for research
located in Bhopal, India.
Established in 1997 by the State
of Madhya Pradesh, it is one of
the first three law schools to
have been established under the
National Law University system.

### **ABOUT CRIL**

The Centre for Research in International Law (CRIL) is one of the oldest student-run bodies at National Law Institute University, Bhopal, which was established with an aim to increase awareness of international law and policy in the academia.



# SUBMISSION CATEGORIES AND REQUIREMENTS

- The manuscripts may be submitted in the following manner (the below mentioned word limit is **exclusive** of the footnotes):
  - (a) Long Article: 5000 8000 words;
  - (b) Short Article: 3000 5000 words;
  - (c) Case Note / Case Study: 1500 3000 words;
  - (d) Book reviews: 1000 2000 words.
- Co-authorship up to a maximum of two authors is permitted.
- All manuscripts submitted must be original and unpublished. Plagiarism of content as well as that of an idea would lead to a direct rejection of the manuscript. The author(s) of the manuscript bear the responsibility of authorities, facts, or views instated in the manuscript.
- The Executive Board of CRIL may, at its sole discretion, allow for manuscripts which do not substantially deviate from the given word limits to be considered for publication.



# **SUBMISSION GUIDELINES**

- Authors are encouraged to visit the <u>CRIL Website</u> for detailed submission guidelines.
- The submitted document must include an abstract of 250-300 words in the beginning, highlighting the structure and the essence of the manuscript. The abstract is exclusive of the word limit of the manuscript.
- Title of the manuscript should be formatted to Times New Roman, Bold, Font Size 16, with 1.5 line spacing, all caps, and a center alignment.
- The main body of the manuscript should be formatted to Times New Roman, Font Size 12, with 1.5 line spacing, have 1-inch margin on all sides, and a justified alignment.
- The footnotes should be formatted to Times New Roman, Font Size 10, with 1.0 line spacing, and a justified alignment.

### CENTRE FOR RESEARCH IN INTERNATIONAL LAW



### CITATION STANDARDS

- The footnotes must adhere to the standards of the Oxford University Standard for Citation of Legal Authorities (4th ed., 2012) (OSCOLA 4th edition).
- The authors are discouraged from using speaking or substantive footnotes.
- Use of endnotes or hyperlinks would not be accepted.

### **HOW TO SUBMIT?**

Link to Call for Papers and detailed Submission Guidelines: <a href="https://www.nliucril.com/nliu-cril-journal">https://www.nliucril.com/nliu-cril-journal</a>

### Link to Google From for Submission:

https://forms.gle/j9kzJRqqer8P9vt8A

Submissions must be made only through the Electronic Form mentioned above which can also be accessed from our website.

The deadline to submit the manuscripts is 31st January, 2024 (11:59 PM, Indian Standard Time).

In case of any queries, please reach out to us cril@nliu.ac.in